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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.194/BB/2017	-	Admission	252	Cheers Manufacturing Pvt. Ltd., Vs ROC


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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4	PRADEEP B KULKARNI 9986771214	Cheers Manufacturing Pvt. Ltd	
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**ORDER**

Matter is listed today for admission. PCS for Petitioner is present.  
Registry called for additional information from the Company. For  
compliance list it on 30/11/2017.

  
Member (T)

  
Member (J)